

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-VI

IA/4812/2021,	IA/3752/2020,	IA/961/2021,	Item No.611 IB-45/PB/2018 IA/2686/2020,
IA/3756/2020,	IA/2731/2020,	IA/1601/2021,	CA/388/2019,
IA/5169/2021,	IA/4205/2021,	IA/2025/2022,	IA/2297/2022,
IA/4075/2022,	IA/5386/2022,	IA/1867/2023,	IA/2771/2023,
IA/2839/2023,	IA/31/2024		

IN THE MATTER OF:

M/s. Nupur Finvest Pvt. Ltd.

...PETITIONER

Vs

M/s. Unnati Fortune Holdings Ltd.

...RESPONDENT

Section

U/s 7 of IBC, 2016

Order delivered on 26.04.2024
Hybrid Hearing (PHYSICAL & VC)

Coram:

SHRI MAHENDRA KHANDELWAL, HON'BLE MEMBER (JUDICIAL)

SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant

:Adv. Preeti Goel, Adv.
Anubhav Goel, Adv.
Priyanka Dhayani in
IA/31/2024. Adv. Bharat
Bhushan Sethi in
IA/2025/2022 &
IA/2731/2020.

Adv. Ashish Pandey in IA
No. 4205/2021

Mr. Vaibhav Tyagi, Adv in
IA 4075 of 2022

Adv. Mohit Chaudhary and
Adv. Prakhar Mithal in IA
No. 5386/ 2022

For the RP

:Adv. Gaurav Mitra, Adv.
Lokesh Malik, Adv.

Dhananjay Sud,

Mr. Sanjay Gupta (RP)

For the ICICI Bank

:Mr. Abhirup Dasgupta, Mr.
Ishaan Duggal and Ms. Ruchi
Goyal, Adv

For the NOIDA

:Sr. Adv. Sanjiv Sen, Adv.
Abdhesh Chaudhary, Ad.
Vinayak Mishra, Adv.
Anjali Singh, Adv. Meena

Yadav, Adv. Nishikant
Singh, Adv. Manisha Suri
For the Respondent/Corporate Debtor :Adv, Ms. Aakanksha Kaul

ORDER

List the matter along with IAs on **22.05.2024**.

Sd/-
(Rahul Bhatnagar)
Member (T)

Sd/-
(Mahendra Khandelwal)
Member (J)